

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
HYDERABAD**

SUB: Andhra Pradesh Judicial Academy, Secunderabad – Training Programme – Nomination of 11 District and Sessions Judges recently appointed under direct recruitment category (from Adhoc Fast Track District Judges from bar) to participate in the XI Professional Advancement Course for two weeks from 20.01.2014 to 01.02.2014 at A.P. Judicial Academy, Secunderabad – **ORDERS - ISSUED.**

REF: Letter Roc.No.1110/2013/A.P.J.A.-Sec'bad, dated 26.11.2013 from the Director, A.P. Judicial Academy, Secunderabad.

ORDER ROC.NO.7713/2013-B.SPL. DATED: 13.12.2013

The High Court is pleased to pass the following order:

The following 11 District and Sessions Judges recently appointed under direct recruitment category (from Adhoc Fast Track District Judges from bar), mentioned in Column No.2, are hereby nominated to participate in the **XI Professional Advancement Course** for two weeks from 20.01.2014 to 01.02.2014 at Andhra Pradesh Judicial Academy, Secunderabad and they are directed to handover charge of their posts to the officers mentioned in Column No.3, and proceed to attend the said Course and to report at the Academy on 20.01.2014 (Monday) at 8.00 a.m.

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICERS	OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR PROGRAMME
(1)	(2)	(3)
1.	Kum. C.Yamini, VIII Addl. District and Sessions Judge, Vijayawada, Krishna District.	VII Addl. District and Sessions Judge, Vijayawada, Krishna District.
2.	Sri Y.V.S.B.G.Pardha Saradhi, XII Addl. District and Sessions Judge, Vijayawada, Krishna District.	XIV Addl. District and Sessions Judge, Vijaywada, Krishna District.
3.	Sri N.Solomon Raju, Spl. Judge for trial of cases under SCs and STs (POA) Act-cum-VII Addl. District and Sessions Judge, Warangal.	Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal.
4.	Dr. T.Srinivasa Rao, V Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.	IV Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
5.	Sri S.Goverdhan Reddy, VII Addl. District and Sessions Judge, Nizamabad at Bodhan.	Judge, Family Court, Nizamabad.
6.	Smt. G.V.N.Bharatha Laxmi, XI Addl. Chief Judge, City Civil Court, Hyderabad.	X Addl. Chief Judge, City Civil Court, Hyderabad.
7.	Smt. A.Bharathi, Spl. Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Sangareddy, Medak District.	I Addl. District and Sessions Judge, Medak at Sangareddy.

8.	Sri Ch.Ramesh Babu, Special Judge for trial of cases under SCs and STs (POA) Act-cum-VII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.	III Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
9.	Sri K.Ranga Rao, Judge, Family Court, L.B.Nagar, Rangareddy District.	Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
10.	Dr. S.S.S.Jaya Raju, II Addl. District and Sessions Judge, Madanapalle, Chittoor District.	I Addl. District and Sessions Judge, Chittoor.
11.	Sri B.Srinivas Rao, Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Vizianagaram.

The Officers mentioned in Col.No.3, will be in full additional charge of the posts mentioned in Col.No.2, during the period of absence of the above said officers who are nominated to participate in the above said course for two weeks from 20.01.2014 to 01.02.2014 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said course, the officers mentioned in Col.No.2 will rejoin duty in their respective posts.

- NOTE:** 1. The Training Proceedings is placed in the High Court's Web Site <http://hc.ap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.
2. Smt. B.Swapna, who was posted as XI Addl. District and Sessions Judge, Piler, Chittoor District, ~~was~~ not nominated to the above said training programme in view of her not joining duty.

S. Jagan Mohan
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The incharge officers.
3. The Registrar General, High Court of A.P., Hyderabad.
4. The Director, A.P. Judicial Academy, Secunderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Krishna at Machilipatnam, Warangal, Rangareddy District, Nizamabad, Medak at Sangareddy, Chittoor, Vizianagaram.
7. The Pay and Accounts Officer, Hyderabad.
8. **The District Treasury Officers:**
Krishna at Machilipatnam, Warangal, Rangareddy District at Nampally Exhibition Grounds, Nizamabad, Medak at Sangareddy, Chittoor, Vizianagaram.
9. **THE SECTION OFFICERS:** Spl. Officers Section, Vigilance Cell, E.Section, Work Review Cell, O.P.Cell, B-Section, Accounts Section, Computer Section, D-BudgetSection, High Court of A.P., Hyderabad.